

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5961/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM KUMAR ALIAS RAJ KUMAR & ORS.

Respondent(s)

Date : 23-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ankur Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 to 5 but none has entered appearance.

Matter be processed in terms of Order XXII Rule 6 of Supreme Court Rules 2013 read with Chapter XIII, Clause 47, Practice and Procedure, Supreme Court 2017.

ANIL LAXMAN PANSARE
Registrar